

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 147 of 2012

Dated : 5th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Tata Power Co. Ltd. Appellant(s)

Versus

Jharkhand State Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s): Mr. Amit Kapur
Ms. Sugandha Somani

Counsel for the Respondent(s): Mr. C.K. Rai
Mr. Ravin Dubey

ORDER

Mr. C.K. Rai, the learned counsel for the Commission has also finished his arguments.

Both the parties are directed to file written submissions on or before 15.4.2013 after serving copy on the other side.

Post the matter for Reporting Compliance and making further submissions before the Special Bench on **15.4.2013 at 2.30 p.m.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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